

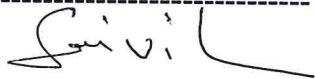



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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/2016
NAME OF THE PETITIONER(S) : Alagurajan
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
(1)	Cibi Vishnu Sai Vihar	Counsel for Petitioner	
2)	S. Aravinthan for for Vaid & Associates	Counsel for R3, R3, R8, R9	
3)	K. RAMASAMY & G. V. MOHAN KUMAR	Counsel for Respondent 7	
4)	T. S. Parthasarathy for Ramalingam & Associates	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for R1, R3, R8, R9, counsel for R4 and counsel for R7 are present. Time extended at their request for submitting arguments of both sides. Put up on 02.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)